

SUPREME COURT OF INDIA

Admn Materials

Date: 17.06.2021

Notice for Cancellation of Expression of Interest (EOI)

Notice Inviting the Expression of Interest (EOI) for “Expression of Interest for developing ARTIFICIAL INTELLIGENCE SOLUTION for automation of scrutiny of cases in Supreme Court of India” which was published in Times of India Newspaper on 24.12.2020 and uploaded on websites <https://sci.gov.in> & <https://eprocure.gov.in> may be treated as cancelled due to administrative reasons. A fresh EOI shall be issued for the aforesaid Project in due course of time.

This has the approval of the Competent Authority.

Sd/-

Additional Registrar (AM)